

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTH ZONE
BENCH AT CHENNAI

O. A. No. 164 OF 2017 (SZ)

IN THE MATTER OF:

M. Dhamodharan,

S/o Marappan

3/38, Gate Thottam, Mannarai,

Tiruppur - 641 607.

... Applicant.

AND

1. The Secretary to Government
Environment & Forests Department,
Government of Tamil Nadu
Secretariat, Fort St George,
Chennai-9.
2. The Executive/ Assistant Engineer
Public Works Department,
(Water Resources)
Government of Tamil Nadu,
Tiruppur District.
3. The Tamil Nadu Pollution Control Board
Rep by its Member Secretary
No. 76, Anna Salai, Guindy,
Chennai- 600 032.
4. The District Collector
Tiruppur District,
Tiruppur.
5. The Principal Secretary to Government of Tamil Nadu,
Municipal Administration & Water Supply Department,
TWAD Board,
Chennai- 600 005.
6. The Commissioner
Tiruppur Municipal Corporation
Tiruppur.

...

Respondents.

[Handwritten Signature]
COMMISSIONER,
Tiruppur City Municipal Corporation

REPORT FILED BY SIXTH RESPONDENT

I, Kranthi Kumar Pati son of Surender Pati, Hindu aged about 32 years working as Commissioner, Tiruppur Municipal Corporation, Tiruppur, do hereby solemnly affirm and sincerely state as follows:-

1. I am the 6th respondent herein and well conversant with the facts of the case from the connected files.

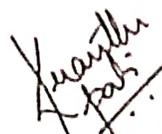
2. I submit that I have read and understood the contents of the Application filed in support of the above Application No 164 of 2017 and I deny each and every one of the averments set out except those that are specifically admitted herein. I submit that the Applicant is not entitled to any remedy as prayed for and the entire application is liable to be rejected as being misconceived.

3. The respondent herein submits the following report for the kind appreciation of the Honourable Tribunal.

i. With regard to letting out of Sewage/Sullage Water into the Nallar River it is submitted that the generated waste water from the households located in the said area are disposed through individual septic tanks. The said Sewage and Sullage Water were removed by sullage tanker lorry and the same was transported to the sewage treatment plants maintained by the Corporation for treatment. For the past one month mere than 250 loads were transposted from the said area to the STP maintained by the Tiruppur Corporation.


**COMMISSIONER,
Tiruppur City Municipal Corporation**

- ii. With regard to the dumping of Solid waste along the Nallar river bank it is submitted that the dumping of Solid Waste is strictly prohibited. The same was implemented by erection of warning notice board in river bank and regular inspection was made by the Public Health Officials of the Corporation and fine was imposed to the violators who are breaching the same.
- iii. Further Three Micro Composting Centres were established in the nearby area of Nallarriver. The Micro Composting Centres are fully functioning to process the wet waste collected from the households. The following are the list of Micro Composting Centres and their processing capacity (Tonnes per day).
1. Aathupalayam - 3TPD
 2. Kanjampalayam -3.5 TPD
 3. Uppilipalayam - 3 TPD
(Nallathupalayam).
- iv. With regard to the implementation of UGSS Scheme it is submitted that the work is in progress and the same will be completed December, 2022 and with regard to the implementation of UGSS Scheme for the uncovered areas DPR was prepared to the tune off Rs.600.00 Crores and proposal has been submitted to the government under AMRUT 2.0 mission and the same is pending consideration before the government.


COMMISSIONER,
Tiruppur City Municipal Corporation

It is therefore prayed that this Hon'ble Tribunal may be pleased to accept this report and close the Application No. 164 of 2017 and thus render justice.

VERIFICATION

I, Kranthikumar Pati, Commissioner Tiruppur City Municipal Corporation do hereby verify that the contents of above Paragraphs are true to the best of my knowledge and are believed to be true on legal advice and that I have not suppressed any material fact.

Verified at Chennai on this the 27th day of April, 2022.

6TH RESPONDENT



**COMMISSIONER,
Tiruppur City Municipal Corporation**

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GREEN TRIBUNAL (SZ)
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O. A. No. 164 OF 2017 (SZ)

REPORT AS ON 27-04-2022

**M/S.P.SRINIVAS (828/1994)
N.K. PONRAJ (2263/2009)
R.PURUSHOTHAMAN (263/2011)**

COUNSEL FOR 6th RESPONDENT.

Cell No. 94862 04469